

File No. LAW-Estt/61/2023-10-Department of Law, Justice and Parliamentary Affairs

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Confirmation/placement of officers of the Jammu and Kashmir Legal (Gazetted) Service (Law Officers Service Category).

Reference:- Public Service Commission's No. JKPSC-DPS/86/2023-05 (7218906) dated 07-11-2023.

Government Order No: **18130**-JK(LD) of 2023.
Dated :30- 12 - 2023.

Sanction is hereby accorded to the confirmation/placement of the following Public Law Officers as Senior Law Officers in the Jammu and Kashmir Legal (Gazetted) Service (Law Officers Service Category) on regular basis in the Pay Level-11 (67700-208700) from the dates shown against each:-

| S.No. | Name of the officer S/Shri | Date of confirmation/placement as Senior Law Officer |
|-------|-------------------------------|---|
| 1. | Mtr. Gufran Afroz Banday | Notional with effect from 23-10-2019 and regular with effect from 30-12-2023 |
| 2. | Mtr. Romana | 30-12-2023 |

1. This order shall be subject to fresh vigilance clearance from the General Administration Department (Vigilance); and
2. This order shall be subject to the outcome of writ petition/O.A, if any, pending before any Court of law/Tribunal.

By Order of Lieutenant Governor.

Sd/-

(Achal Sethi)

Secretary to Government.

Dated: 30 - 12 - 2023.

No: LAW-Estt/61/2023-10.

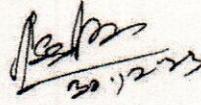
Copy to the:-

1. Principal Secretary to Government, PW(R&B) Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Director Archives, Archaeology and Museums, J&K Srinagar.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Director Information, J&K Srinagar for information.
8. Director, Urdu Coordination Cell.
9. Concerned officers for information.
10. Private Secretary to the Chief Secretary for information of worthy Chief Secretary.
11. Private Secretary to the Secretary to Government, Department of Law, Justice and PA.
12. In charge Website, Department of Law, Justice and PA.
13. Government Order file.
14. File Concerned.

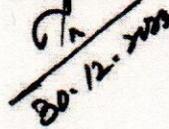
(Ashish Gupta)

Additional Secretary to Government.

12. Private Secretary to the Chief Secretary for information of the Chief Secretary.
13. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.


30.12.2023

(Ashish Gupta)
Additional Secretary to Government.


30.12.2023